

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure-1

**Name of the corporate debtor: TEKNIK PLANT AND MACHINERY MFG CO PVT LTD;
Date of Commencement of CIRP 11/02/2022 (Order received by email from Joint Register NCLT on 04/04/2022/ List of Creditors as on 21/04/2022**

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl No	Name of Creditor	Detail of Claim received		Detail of Claim Admitted						Amonnt of Contin gent Claim	Amount of any mutual Dues that may be set off	Amount of Claim not admitted	Amount of claim under verification	Remarks if any
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guanan tee	Whether Realted party ?	% of Voting Share in COC					
1	Indian Bank	18-04-2022	2,09,16,698	2,09,16,698	Sancion of Funded and Non Funded Limits	2,09,16,698	Personal Guarantee 1)Aditya Katti (director) (Deceased) 2)Bharati Katti (director)	No	100%	Nil	Nil	Nil	Nil	Nil